

F.No.14/19/2014-EO (SM.II)
Government of India
Secretariat of the Appointments Committee of the Cabinet
Ministry of Personnel, Public Grievances & Pensions
Department of Personnel & Training

North Block, New Delhi
09.04.2015

Department of Legal Affairs' O.M. No.A-12023(1)/1/2013-Admn.III (LA) dated 17.02.2015 refers.

2. The Appointments Committee of the Cabinet (ACC) has approved the appointment of the following persons as Members (Judicial/Accountant) in the Income Tax Appellate Tribunal (ITAT) in the scale of pay of Rs.75500-80000/- w.e.f. the date of assumption of the charge of the post and till attaining the age of 62 years:

<u>Name (S/Shri/Smt./Ms.)</u>		<u>Name (S/Shri/Smt./Ms.)</u>
(i) Sudhanshu Srivastava	(xvi)	Deepak Narottamdas Kanabar
(ii) Beena Pillai	(xvii)	Ashwani Taneja
(iii) Vikrant Kackria	(xviii)	Ramit Kochar
(iv) Sameer Gulam Mohd Dalal	(xix)	Maharishi Prashant Kumar M
(v) Lalit Kumar	(xx)	Manish Borad
(vi) Sandeep Gosain	(xxi)	Rano Jain
(vii) Pawan Singh	(xxii)	Vikram Singh Yadav
(viii) G. Pavan Kumar	(xxiii)	Prabhat Kumar Panda
(ix) Sabbavarapur Srinivasa	(xxiv)	Manjunatha G.
(x) Kamble Suchitra Raghunath	(xxv)	Rajesh Kumar
(xi) Mahavir Prasad	(xxvi)	S. Rifaur Rahman
(xii) Narender Kumar	(xxvii)	Laxmi Prasad Sahu
(xiii) Partha Sarathi Chaudhuri	(xxviii)	Gopal Kumar Kedia
(xiv) Annapurna Mehrotra	(xxix)	Waseem Ahmed
(xv) M. Balaganesh		

Serving Members with requisite vigilance clearances:

- (i) Duvvuru RL Reddy
- (ii) Narendra Pratap Singh
- (iii) Kuldip Singh
- (iv) Amarjit Singh
- (v) Ram Lal Negi
- (vi) Om Prakash Kant



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3 The ACC has not approved the appointment of Shri Simran Mehta, Ms. Oying Apum, Shri Teajouath Jogram and Shri Pramod Kumar Bajaj, as Members (Judicial/Accountant) in the Income Tax Appellate Tribunal.

4. The ACC has also directed the Department of Legal Affairs to:

- (i) furnish reasons for change in its stand on the issue of amendments regarding the eligibility criteria for appointment to ITAT, and
- (ii) submit proposals, in future, in respect of only those officers in respect of whom clearances are available from all the authorities concerned.

(Arvind Thakur)

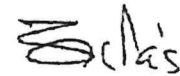
Under Secretary (EO-SM.II)

Tel: 2309 3913

Department of Legal Affairs,
(Shri P. K. Malhotra, Secretary),
Shastri Bhawan, New Delhi. 110001

Copy is forwarded for information to:

1. Prime Minister's Office (Shri Gulzar N, Director).
2. PS to Home Minister.
3. PS to MOS (PP).
4. Cabinet Secretariat (Shri M. Devraj, Joint Secretary).
5. Sr. PPS to Secretary (P).
6. Sr. PPS to Establishment Officer.
7. Director (ACC).
8. RO (CM)/Guard File.



(Arvind Thakur)

Under Secretary (EO-SM.II)

Tel: 2309 3913